

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 22(ND)/2011

IN THE MATTER OF:

Mr. Nishi Gupta **APPLICANT / PETITIONER**
Vs
M/s Manohar Lal Gupta & Pvt. Ltd. & Ors. **RESPONDENT**

SECTION:

Under Section 397 & 398

Order delivered on 22.08.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)


For the APPLICANT / PETITIONER :- Mr. Vasundra Bhardwaj, Adovate

For the RESPONDENT No. 5 & 2 :- Mr. Anuraj Gupta, Director
Mr. Nitesh Gupta, Director

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 25th September 2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)